

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2048
ANSWERED ON:30.11.2007
CROSS BORDER SMUGGLING
Athawale Shri Ramdas

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware of large scale smuggling across the border;
- (b) if so, the details in this regard, yearwise;
- (c) the effective steps taken/proposed to be taken to check smuggling into India;
- (d) the total number of persons arrested in this regard during the above-said period; and
- (e) the details regarding the action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a),(b)&(d) Smuggling of various goods across the border has been noticed. The details of seizures made and persons arrested during the past three years are as below:-

(Rs.in crores)

Year	No. of Cases	Value	No. of Persons Arrested
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2004-2005	45424	859.31	472
2005-2006	43676	675.17	445
2006-2007	46043	689.15	390
2007-2008	19247	679.57	196

(upto Aug 07)

(c)&(e) The Customs field formations and the Directorate of Revenue Intelligence are alert and vigilant to thwart any attempt of cross border smuggling. Alerts and modus operandi circulars are issued by the Directorate of Revenue Intelligence and intelligence regarding smuggling is disseminated to the field formations. Coordination and information sharing with other enforcement agencies is also maintained.

Where warranted, arrested persons are prosecuted under the relevant provisions of the Customs Act, 1962.